

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Chandan Credits ltd

MAIN PETITION NUMBER : CP(IB)/155(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA/1339/(CHE)/2024

ORDER

Present: Ld. Counsel Shri. B Sarath Babu for the Applicant / RP.

Ld. Counsel Shri. Ramasubramaniam Raja for the Respondents
/ CoC.

This application has been filed seeking direction to the Committee of Creditors to co-operate with the Resolution Professional by funding the CIRP cost and re-reimburse the actual expense incurred for the CIRP of the Corporate Debtor initiated at the instance of the Petitioner M/s. Chandan Credits Ltd.

Applicant is directed to serve copy on the Respondent including the Petitioner M/s. M/s. Chandan Credits Ltd for Reply and Arguments.

List the application for hearing on **18.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)